

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.06.2020

Sl. No.	Cases	Total Pendency at the beginning of June, 2020 (Civil-Criminal)	Institution during the month of June,2020 (Civil -Criminal)	Total Disposal during the month of June,2020 (Civil- Criminal)	Pendency at the end of June,2020 (Civil- Criminal)
1.	WRIT PETITION	97 --	08 --	05 --	100 --
2.	APPEAL	37 39	01 --	01 06	37 33
3.	RSA	18 --	01 --	-- --	19 --
4.	FAO	02 --	-- --	-- --	02 --
5.	CONTEMPT	-- --	01 --	-- --	01 --
6.	MISC.CASES	-- 04	-- --	-- 01	-- 03
7.	MISC.APPEAL	-- --	-- --	-- --	-- --
8.	SUO MOTU TRANSFER PETITION	-- --	-- --	-- --	-- --
9.	TRANSFER PETITION(C)	-- --	-- --	-- --	-- --
10.	BAIL APPLICATION	-- --	-- 01	-- 01	-- --
11.	MAC APPEAL	09 --	-- --	01 --	08 --
12.	REVIEW	-- --	-- --	-- --	-- --
13.	REVISION	09 09	-- --	02 --	07 09
14.	MAT APPEAL	01 --	-- --	-- --	01 --
15.	REVISION U/S 19 OF THE (FAM CT.)	-- --	-- --	-- --	-- --
16.	LEAVE PETITION	-- 04	-- --	-- --	-- 04
17.	ARBITRATION PETITION/APPEAL	02 --	01 --	-- --	03 --
18.	S.A.O.	-- --	-- --	-- --	-- --
19.	REFERENCE	-- --	-- --	-- --	-- --
20.	C.O.	02 --	-- --	-- --	02 --
21.	TAX APPEAL	02 --	-- --	-- --	02 --
22.	SP. APPEAL	01 --	-- --	01 --	-- --
23.	Ex.P.	-- --	-- --	-- --	-- --
	GRAND TOTAL	180 56	12 01	10 08	182 49



Handwritten signature and date: 07-07-2020